

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

J.P. Gupta

C.A.T.A./MP. No. 424 / 1993 (in O.A. 913/89)
Versus D.D. & Ors.

Date of Order	Orders
	This is an M.P. (in O.A. No. 913/89) for "Restoration of the O.A. which was dismissed in default on 5.7.93. On scrutiny, it has the following defects— (1) A copy of the order dt. 5.7.93 not filed. So, (5) of 78 <u>2</u> 78
<u>15.8.93</u> <u>Myr</u> <u>15.8</u>	Mr A.N. Gupta for petitioner. Register & Put up in Court for admission on <u>13.8.93</u> per O.A. 606 REGISTRAR C.A.T., JAIPUR <u>13/8/93</u> Mr. A.N. Gupta - Counsel for the petitioner. m.p. is allowed. The O.A. may be listed to its original position, put up for hearing on 8/10/93. <u>(D.F. Mehta)</u> Vice-Chairman

Copy sent to
Mr app. &
Mr. Anand
on vide 6066 to
6067
date 15.8.93